

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3425**

**TO BE ANSWERED ON THE 21<sup>ST</sup> MARCH, 2023/ PHALGUNA 30, 1944 (SAKA)**

**RELEASING OF PRISONERS**

**3425. SHRI T.R.V.S. RAMESH:**

**Will the Minister of HOME AFFAIRS be pleased to state the number of prisoners who have not been released from the jails even after completing their sentence in the country, State-wise?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI AJAY KUMAR MISHRA)**

**As per the information provided by the States and Union Territories, the number of convicts in jails due to non-payment of fine amount after completion of their sentence as on 31.12.2022 are given in Annexure.**

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**Convicts in jails due to non-payment of fine amount after completion of sentence as on  
31.12.2022**

<b>Sl. No.</b>	<b>State/UT</b>	<b>Number of convicts in jail due to non-payment of fine amount</b>
1	ANDHRA PRADESH	2
2	ARUNACHAL PRADESH	0
3	ASSAM	13
4	BIHAR	14
5	CHHATTISGARH	13
6	GOA	3
7	GUJARAT	9
8	HARYANA	15
9	HIMACHAL PRADESH	10
10	JHARKHAND	16
11	KARNATAKA	33
12	KERALA	43
13	MADHYA PRADESH	68
14	MAHARASHTRA	75
15	MANIPUR	35
16	MEGHALAYA	1
17	MIZORAM	1
18	NAGALAND	0
19	ODISHA	13
20	PUNJAB	16
21	RAJASTHAN	32
22	SIKKIM	0
23	TAMIL NADU	9
24	TELANGANA	0
25	TRIPURA	0
26	UTTAR PRADESH	172
27	UTTARAKHAND	41
28	WEST BENGAL	34
29	A & N ISLANDS	0
30	CHANDIGARH	0
31	DNH & DAMAN DIU	0
32	DELHI	9
33	JAMMU & KASHMIR	1
34	LADAKH	0
35	LAKSHADWEEP	0
36	PUDUCHERRY	0
	<b>TOTAL</b>	<b>678</b>